

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 4040
ANSWERED ON 30/03/2026**

REGULATIONS FOR BUILDERS AND DEVELOPERS

4040. SMT. SAGARIKA GHOSE:

Will the Minister of *HOUSING AND URBAN AFFAIRS* be pleased to state:

- (a) the year-wise details since 2020 onwards of construction-related fatalities from unbarricaded sites/waterlogging;
- (b) the year-wise number of cases filed and prosecutions held against builders, developers, site supervisors and the Central/State authorities for violations since then;
- (c) the year-wise conviction rates in such cases;
- (d) the year-wise fines imposed; and
- (e) the pending cases before Building Welfare Boards State-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): No construction-related fatalities from unbarricaded sites/waterlogging has been reported in CPWD and NBCC since 2020.

(b) to (e): Does not arise.
